

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 17/10/2017

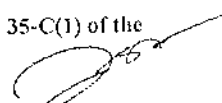
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71259-71260/2017-SM|BR| dated 16/10/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1627/2006	Vijay Fertilizers Pvt.ltd. D-819, New Friends Colony NEW DELHI Delhi 110025
2	E/1628/2006	Ajay Kumar Gupta Director Vijay Fertilizers Pvt.ltd. D-819, New Friends Colony NEW DELHI Delhi 110025
		Name and Address of Respondent
3		C.C.E. & S.T.-Meerut-i EXCISE CHOWK...UNIVERSITY ROAD,MANGAL PANDEY NAGAR, MEERUT, UTTAR PRADESH-250005
4		C.C.E. & S.T.-Meerut-i EXCISE CHOWK...UNIVERSITY ROAD,MANGAL PANDEY NAGAR, MEERUT, UTTAR PRADESH-250005

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Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s):

Rajesh chibber
FA-9, KAVI NAGAR,
GHAZIABAD,
UP

6 Bar Association, CESTAT, Allahabad

7 Director Publications, Customs, Excise. I.P. Estate, Delhi

8 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

9 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

10 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad -- 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

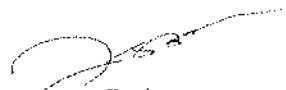
15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

16 C.D.R.

17 Office Copy

18 Second Folder Copy

19 Guard File



Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH: ALLAHABAD
COURT No. I

APPEAL Nos. E/1627/2006 & 1628/2006-EX[SM]

(Arising out of Order-in-Appeal No. 143-144-CE/GZB/2005 dated 07/12/2005 passed by Commissioner of Central Excise & Customs (Appeals), Meerut-I)

Vijay Fertilizers (P) Ltd. (in Appeal No. E/1627/2006) &

Ajay Kumar Gupta (in Appeal No. E/1628/2006)

Appellant(s)

Vs.

Commissioner of Central Excise, Meerut-I

Respondent(s)

Appearance:

Shri for Appellant

Shri Assistant Deputy/Additional Commissioner (AR), for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 16/10/2017

Date of Decision : 16/10/2017

FINAL ORDER NOS-71259-71260/2017..

Per: Anil G. Shakkarwar

List revised. None present for the appellants.

2. It may be mentioned that as per maxim, VIALATIBUS
ET NON DORMIENTIBUS JURA SUB VENIUNT, law helps

those who are vigilant and not those who go to sleep.

3. The appeals are dismissed for default.

(Dictated and pronounced in Court)

-Sd/-

(ANIL G. SHAKKARWAR)

Member (TECHNICAL)

Ankit

प्रमाणित प्रति/Certified True Copy

राज्यीकरण पंजीकरण/Asstt. Registrar

बीमापत्र, जलसंधारण एवं सेवा कर

अपील अधिकरण(C.E.S.T.A.T.)

38, एन.जी.मार्ग, इलाहाबाद-211001

38, A. G. MARG, ALLAHABAD-211001



